

COURT NO. 07

HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV

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S.N.	CAUSE TITLE	COUNSEL FOR PETITIONER	COUNSEL FOR RESPONDENT
1.	W.P.(C)-13465/2021 HARSH VARDHAN BANSAL V. EDMC & ANR.	Mr. Deepak Vohra, Mr.DiveshSawhney, Mr. Nishant Gupta, Mr. Akash Tiwari, Mr.Shivanshu Singh and Mr. SahilGupta, Adv.	Mr. Manu Chaturvedi, Adv. For MCD with Ms. Devika Singh Roy Chowdhury,Adv. Ms. Hetu Arora Sethi, ASC,GNCTD with Mr. Prakhar,  Adv. Mr. Tushar Sannu, Standingcounsel for MCD with Mr.Manoviraj Singh, Adv.
2.	W.P.(C) 9658/2019 RITA CHHAWCHHARIA & ORS. V. EAST DELHI MUNICIPAL CORPORATION OF DELHI	Ms. Sonali Malhotra	Ms. Rachita Garg, Mr. Agam Rajput and Ms. Preeti Chauhan, Adv. for SHO  Mr. Divyam Nandrajog, PC for GNCTD with Mr. PrakhyatGargasya, Adv.

3	W.P.(C) 9659/2019 BAJAJ JEWELLS INDIA (P) LTD THROUGH ITS DIRECTOR v. EAST DELHI MUNICIPAL OF DELHI	Ms. Sonali Malhotra, Ms.Ritika Sharma and Ms. SakshiSingh, Advs	Ms. Rachita Garg, Mr. Agam Rajput and Ms. Preeti Chauhan, Advs. for SHO  Mr. Divyam Nandrajog, PC for GNCTD with Mr. PrakhyatGargasya, Adv.
4.	W.P.(C) 13462/2021 NARESH KUMAR AGGARWAL v. EAST DELHI MUNICIPAL CORPORATION AND ANR.	Mr. Deepak Vohra, Mr. DiveshSawhney, Mr. Nishant Gupta, Mr. Akash Tiwari, Mr.Shivanshu Singh and Mr. SahilGupta, Advs.	Ms. Rachita Garg, Mr. AgamRajput and Ms. Preeti Chauhan,Advs. for SHO  Mr.TusharSannu, Standingcounsel for MCD with Mr.Manoviraj Singh, Advs.
5.	W.P.(C) 13463/2021 SAVITRI MITTAL v. EAST DELHI MUNICIPAL CORPORATION AND ANR.	Mr. Deepak Vohra, Mr. DiveshSawhney, Mr. Nishant Gupta, Mr. Akash Tiwari, Mr.Shivanshu Singh and Mr.Sahil Gupta, Advs.	Mr. Manu Chaturvedi, Adv. for MCD with Ms. Devika Singh Roy Chowdhury, Advs.  Ms. Rachita Garg, Mr. Agam Rajput and Ms. Preeti Chauhan, Advs. for SHO  Ms. Hetu Arora Sethi, ASC, GNCTD with Mr. Prakhar, Adv.
6.	W.P.(C) 2394/2021 RAKESH NANDA & ANR. V. EAST DELHI MUNICIPAL CORPORATION	Mr. Arjun Nanda, Mr. Aman Nandrajog and Mr. Harsh Vardhan Sharma, Advs.	Mr. Manu Chaturvedi, Adv. for MCD with Ms. DevikaSingh Roy Chowdhury, Advs.  Ms. Rachita Garg, Mr. Agam Rajput and Ms. Preeti Chauhan, Advs. for SHO

7.	W.P.(C) 2790/2022 NARESH MALHOTRA AND ORS. V. EAST DELHI MUNICIPAL CORPORATION OF DELHI AND ANR.	Mr. Deepak Vohra, Mr. Divesh Sawhney, Mr. Nishant Gupta, Mr. Akash Tiwari, Mr. Shivanshu Singh and Mr. Sahil Gupta, Advs.	Mr. Manu Chaturvedi, Adv. for MCD with Ms. Devika Singh Roy Chowdhury, Advs.
8.	W.P.(C) 2864/2022 GULSHAN CHAWLA AND ANR. V. EAST DELHI MUNICIPAL CORPORATION OF DELHI AND ANR.	Mr. Deepak Vohra, Mr. Divesh Sawhney, Mr. Nishant Gupta, Mr. Akash Tiwari, Mr. Shivanshu Singh and Mr. Sahil Gupta, Advs.	Mr. Manu Chaturvedi, Adv. for MCD with Ms. Devika Singh Roy Chowdhury, Advs.  Ms. Rachita Garg, Mr. Agam Rajput and Ms. Preeti Chauhan, Advs. for SHO
9.	W.P.(C) 2868/2022 NEELAM JAIN ANR. V. EAST DELHI MUNICIPAL CORPORATION OF DELHI AND ANR.	Mr. Deepak Vohra, Mr. Divesh Sawhney, Mr. Nishant Gupta, Mr. Akash Tiwari, Mr. Shivanshu Singh and Mr. Sahil Gupta, Advs.	Ms. Rachita Garg, Mr. Agam Rajput and Ms. Preeti Chauhan, Advs. for SHO
10	W.P.(C) 2869/2022 HARISH CHAWLA V. EAST DELHI MUNICIPAL CORPORATION OF DELHI AND ANR.	Mr. Deepak Vohra, Mr. Divesh Sawhney, Mr. Nishant Gupta, Mr. Akash Tiwari, Mr. Shivanshu Singh and Mr. Sahil Gupta, Advs.	Ms. Rachita Garg, Mr. Agam Rajput and Ms. Preeti Chauhan, Advs. for SHO  Mr. Divyam Nandrajog, PC for GNCTD with Mr. Prakhyat Gargasya, Adv.
11.	W.P.(C) 2875/2022 M S AGGARWAL PLAZA PRIVATE LIMITED V. EAST DELHI MUNICIPAL CORPORATION OF DELHI AND ANR	Mr. Deepak Vohra, Mr. Divesh Sawhney, Mr. Nishant Gupta, Mr. Akash Tiwari, Mr. Shivanshu Singh and Mr. Sahil Gupta, Advs.	Ms. Rachita Garg, Mr. Agam Rajput and Ms. Preeti Chauhan, Advs. for SHO  Mr. Divyam Nandrajog, PC for GNCTD with Mr. Prakhyat Gargasya, Adv.

12.	W.P.(C) 13912/2019 SH. SUBHASH JAIN AND ANR. V. EAST DELHI MUNICIPAL CORPORATION AND ANR.	Mr. Ricky Chopra	Ms. Rachita Garg, Mr. Agam Rajput and Ms. Preeti Chauhan, Advs. for SHO  Mr. Namrata Mukim SC for MCD with Ms Rupali Gupta Adv.
13.	W.P.(C) 624/2020 M/S BASANT PROJECTS LIMITED V. EAST DELHI MUNICIPAL CORPORATION OF DELHI AND ANR.	Ms. Sonali Malhotra	Mr. Tarun Johri, Mr. Ankur Gupta and Mr. Vishwajeet Tyagi, Advs. for DMRC.  Ms. Sunieta Ojha, Standing counsel for MCD with Ms. Vasudha, Adv.  Ms. Rachita Garg, Mr. Agam Rajput and Ms. Preeti Chauhan, Advs. for SHO  Mr. Divyam Nandrajog, PC for GNCTD with Mr. Prakhyat Gargasya, Adv.
14.	W.P.(C) 6151/2020 M/S AVG LOGISTICS LIMITED V. EAST DELHI MUNICIPAL CORPORATION OF DELHI & ANR.	Ms. Sonali Malhotra, Ms. Ritika Sharma and Ms. Sakshi Singh, Adv	Mr. Tarun Johri, Mr. Ankur Gupta and Mr. Vishwajeet Tyagi, Advs. for DMRC Ms. Sunieta Ojha, Standing counsel for MCD with Ms. Vasudha, Adv.  Ms. Rachita Garg, Mr. Agam Rajput and Ms. Preeti Chauhan, Advs. for SHO

15.	W.P.(C) 6212/2020 M/S AVG LOGISTICS LIMITED V. EAST DELHI MUNICIPAL CORPORATION OF DELHI & ANR.	Ms. Sonali Malhotra, Ms. Ritika Sharma and Ms. Sakshi Singh, Advs	Mr. Tarun Johri, Mr. Ankur Gupta and Mr. Vishwajeet Tyagi, Advs. for DMRC  Ms. Sunieta Ojha, Standing counsel for MCD with Ms. Vasudha, Advs. Ms. Rachita Garg, Mr. Agam Rajput and Ms. Preeti Chauhan, Advs. for SHO
16.	W.P.(C) 7867/2020 M/S AVG LOGISTICS LIMITED V. EAST DELHI MUNICIPAL CORPORATION OF DELHI & ANR.	Ms. Sonali Malhotra, Ms. Ritika Sharma and Ms. Sakshi Singh, Advs	Mr. Tarun Johri, Mr. Ankur Gupta and Mr. Vishwajeet Tyagi, Advs. for DMRC.  Ms. Sunieta Ojha, Standing counsel for MCD with Ms. Vasudha, Advs.  Ms. Rachita Garg, Mr. Agam Rajput and Ms. Preeti Chauhan, Advs. for SHO.
17.	W.P.(C) 7868/2020 M/S AVG LOGISTICS LIMITED V. EAST DELHI MUNICIPAL CORPORATION OF DELHI & ANR.	Ms. Sonali Malhotra, Ms. Ritika Sharma and Ms. Sakshi Singh, Advs	Mr. Tarun Johri, Mr. Ankur Gupta and Mr. Vishwajeet Tyagi, Advs. for DMRC Ms. Sunieta Ojha, Standing counsel for MCD with Ms. Vasudha, Advs.  Ms. Rachita Garg, Mr. Agam Rajput and Ms. Preeti Chauhan, Advs. for SHO

18.	W.P.(C) 7869/2020 M/S AVG LOGISTICS LIMITED V. EAST DELHI MUNICIPAL CORPORATION OF DELHI & ANR.	Ms. Sonali Malhotra, Ms. Ritika Sharma and Ms. Sakshi Singh, Advs	Mr. Tarun Johri, Mr. Ankur Gupta and Mr. Vishwajeet Tyagi, Advs. for DMRC.  Ms. Sunieta Ojha, Standing counsel for MCD with Ms.Vasudha, Advs.  Ms. Rachita Garg, Mr. Agam Rajput and Ms. Preeti Chauhan, Advs. for SHO
19.	W.P.(C) 7884/2020 M/S AVG LOGISTICS LIMITED V. EAST DELHI MUNICIPAL CORPORATION OF DELHI & ANR.	Ms. Sonali Malhotra, Ms. Ritika Sharma and Ms. Sakshi Singh,	Mr. Tarun Johri, Mr. Ankur Gupta and Mr. Vishwajeet Tyagi, Advs. for DMRC.  Ms. Sunieta Ojha, Standing counsel for MCD with Ms.Vasudha, Advs.  Ms. Rachita Garg, Mr. Agam Rajput and Ms. Preeti Chauhan,Advs. for SHO
20.	W.P.(C) 6656/2021 D C M LTD. V. NORTH DELHI MUNICIPAL CORPORATION AND ANR.	Ms. Sonali Malhotra, Ms. Ritika Sharma and Ms. Sakshi Singh, Advs	Ms. Sunieta Ojha, Standing counsel for MCD with Ms.Vasudha, Advs.  Ms. Rachita Garg, Mr. Agam Rajput and Ms. Preeti Chauhan,Advs. for SHO

21.	W.P.(C) 13219/2021 ISHWAR CHAND MITTAL V. EDMC & ANR	Mr. Deepak Vohra, Mr. Divesh Sawhney, Mr. Nishant Gupta, Mr. Akash Tiwari, Mr. Shivanshu Singh and Mr. Sahil Gupta, Advs.	Ms. Rachita Garg, Mr. Agam Rajput and Ms.Preeti Chauhan,Advs. for SHO Mr. Tushar Sannu,  Standing counsel for MCD with Mr. Manoviraj Singh, Advs. Mr. Divyam Nandrajog, PC for GNCTD with Mr. Prakhyat Gargasya, Adv.
22.	W.P.(C) 13222/2021 RENU AGGARWAL V. EDMC & ANR.	Mr. Deepak Vohra, Mr. Divesh Sawhney, Mr. Nishant Gupta, Mr. Akash Tiwari, Mr. Shivanshu Singh and Mr. Sahil Gupta, Advs	Mr. Manu Chaturvedi, Adv. for MCD with Ms. Devika Singh Roy Chowdhury,  Advs. Ms. Rachita Garg, Mr. Agam Rajput and Ms. Preeti Chauhan, Advs. for SHO
23.	W.P.(C) 13224/2021 BABITA MITTAL V. EDMC	Mr. Deepak Vohra, Mr. Divesh Sawhney, Mr. Nishant Gupta, Mr. Akash Tiwari, Mr. Shivanshu Singh and Mr. Sahil Gupta, Advs.	Mr. Manu Chaturvedi, Adv. for MCD with Ms. Devika Singh Roy Chowdhury, Advs.  Ms. Rachita Garg, Mr. Agam Rajput and Ms. Preeti Chauhan, Advs. for SHO
24.	W.P.(C) 13225/2021 BABITA MITTAL V. EDMC	Mr. Deepak Vohra, Mr. Divesh Sawhney, Mr. Nishant Gupta, Mr. Akash Tiwari, Mr. Shivanshu Singh and Mr. Sahil Gupta, Advs.	Mr. Manu Chaturvedi, Adv. for MCD with Ms. Devika Singh Roy Chowdhury, Advs.  Ms. Rachita Garg, Mr. Agam Rajput and Ms. Preeti Chauhan, Advs. for SHO

25.	W.P.(C) 13440/2021 ISHWER CHAND MITTAL V. EDMC & ANR.	Mr. Deepak Vohra, Mr. Divesh Sawhney, Mr. Nishant Gupta, Mr. Akash Tiwari, Mr. Shivanshu Singh and Mr. Sahil Gupta, Advs.	Ms. Rachita Garg, Mr. Agam Rajput and Ms. Preeti Chauhan, Advs. for SHO  Mr. Tushar Sannu, Standing counsel for MCD with Mr. Manoviraj Singh, Advs.  Mr. Divyam Nandrajog, PC for GNCTD with Mr. Prakhyat Gargasya, Adv.
26.	W.P.(C) 13464/2021 MUKESH MITTAL V. EDMC & ANR.	Mr. Deepak Vohra, Mr. Divesh Sawhney, Mr. Nishant Gupta, Mr. Akash Tiwari, Mr. Shivanshu Singh and Mr. Sahil Gupta, Advs.	Ms. Rachita Garg, Mr. Agam Rajput and Ms. Preeti Chauhan, Advs. for SHO  Mr. Tushar Sannu, Standing counsel for MCD with Mr. Manoviraj Singh, Advs.
27.	W.P.(C) 13468/2021 SAVITRI MITTAL V. EDMC & ANR.	Mr. Deepak Vohra, Mr. Divesh Sawhney, Mr. Nishant Gupta, Mr. Akash Tiwari, Mr. Shivanshu Singh and Mr. Sahil Gupta, Advs	Mr. Manu Chaturvedi, Adv. for MCD with Ms. Devika Singh Roy Chowdhury, Advs.  Ms. Rachita Garg, Mr. Agam Rajput and Ms. Preeti Chauhan, Advs. for SHO  Mr. Tushar Sannu, Standing counsel for MCD with Mr. Manoviraj Singh, Advs.



28.	W.P.(C) 13470/2021 MUKESH MITTAL V. EDMC & ANR.	Mr. Deepak Vohra, Mr. Divesh Sawhney, Mr. Nishant Gupta, Mr. Akash Tiwari, Mr. Shivanshu Singh and Mr. Sahil Gupta, Advs.	Ms. Rachita Garg, Mr. Agam Rajput and Ms. Preeti Chauhan, Advs. for SHO  Mr. Tushar Sannu, Standing counsel for MCD with Mr. Manoviraj Singh, Advs.
29.	W.P.(C) 13490/2021 NARESH KUMAR AGGARWAL V. EDMC & ANR.	Mr. Deepak Vohra, Mr. Divesh Sawhney, Mr. Nishant Gupta, Mr. Akash Tiwari, Mr. Shivanshu Singh and Mr. Sahil Gupta, Advs	Ms. Rachita Garg, Mr. Agam Rajput and Ms. Preeti Chauhan, Advs. for SHO  Mr. Tushar Sannu, Standing counsel for MCD with Mr. Manoviraj Singh, Advs.
30.	W.P.(C) 1430/2022 RAM SWAROOP JASWAL V. EDMC & ANR.	Mr. Deepak Vohra, Mr. Divesh Sawhney, Mr. Nishant Gupta, Mr. Akash Tiwari, Mr. Shivanshu Singh and Mr. Sahil Gupta, Advs.	Mr. Manu Chaturvedi, Adv. for MCD with Ms. Devika Singh Roy Chowdhury, Advs.  Ms. Rachita Garg, Mr. Agam Rajput and Ms. Preeti Chauhan, Advs. for SHO
31.	W.P.(C) 2865/2022 NIRMAL JAIN AND ANR. V. EDMC & ANR.	Mr. Deepak Vohra, Mr. Divesh Sawhney, Mr. Nishant Gupta, Mr. Akash Tiwari, Mr. Shivanshu Singh and Mr. Sahil Gupta, Advs.	Ms. Rachita Garg, Mr. Agam Rajput and Ms. Preeti Chauhan, Advs. for SHO Mr. Saroj Bidawal, SC
32.	W.P.(C) 2867/2022 RAJNI CHAWLA V. EDMC & ANR.	Mr. Deepak Vohra, Mr. Divesh Sawhney, Mr. Nishant Gupta, Mr. Akash Tiwari, Mr. Shivanshu Singh and Mr. Sahil Gupta, Advs.	Mr. Manu Chaturvedi, Adv. For MCD with Ms. Devika Singh Roy Chowdhury, Advs.  Ms. Rachita Garg, Mr. Agam Rajput and Ms. Preeti Chauhan, Advs. for SHO

33.	W.P.(C) 4169/2022 SHREE LAKSHMI ROAD TRANSPORT CORPORATION (REGD.) & ANR. V. EDMC & ANR.	Mr. Deepak Vohra, Mr. Divesh Sawhney, Mr. Nishant Gupta, Mr. Akash Tiwari, Mr. Shivanshu Singh and Mr. Sahil Gupta, Advs.	Ms. Rachita Garg, Mr. Agam Rajput and Ms. Preeti Chauhan, Advs. for SHO  Mr. Saroj Bidawal, SC
34.	W.P.(C) 4374/2022 SHASHI KANT CHAWLA AND ORS. V. EDMC & ANR.	Mr. Deepak Vohra, Mr. Divesh Sawhney, Mr. Nishant Gupta, Mr. Akash Tiwari, Mr. Shivanshu Singh and Mr. Sahil Gupta, Advs.	Mr. Manu Chaturvedi, Adv. For MCD with Ms. Devika Singh Roy Chowdhury, Advs.  Ms. Rachita Garg, Mr. Agam Rajput and Ms. Preeti Chauhan, Advs. for SHO
35.	W.P.(C) 4051/2023 VIKAS REALITY SERVICES LLP V. MCD	Mr. Deepak Vohra, Mr. Divesh Sawhney, Mr. Nishant Gupta, Mr. Akash Tiwari, Mr. Shivanshu Singh and Mr. Sahil Gupta, Advs.	Ms. Sunieta Ojha, Standing counsel for MCD with Ms. Vasudha, Advs.  Ms. Rachita Garg, Mr. Agam Rajput and Ms. Preeti Chauhan, Advs. for SHO
36.	W.P.(C) 4161/2023 VIKAS PROMOTERS PVT LTD V. MCD	Mr. Deepak Vohra, Mr. Divesh Sawhney, Mr. Nishant Gupta, Mr. Akash Tiwari, Mr. Shivanshu Singh and Mr. Sahil Gupta, Advs.	Ms. Sunieta Ojha, Standing counsel for MCD with Ms. Vasudha, Advs.  Ms. Rachita Garg, Mr. Agam Rajput and Ms. Preeti Chauhan, Advs. for SHO
37.	W.P.(C) 4175/2023 VIPUL GARG AND ANR. VS MCD	Mr. Deepak Vohra, Mr. Divesh Sawhney, Mr. Nishant Gupta, Mr. Akash Tiwari, Mr. Shivanshu Singh and Mr. Sahil Gupta, Advs.	Ms. Sunieta Ojha, Standing counsel for MCD with Ms. Vasudha, Advs.  Ms. Rachita Garg, Mr. Agam Rajput and Ms. Preeti Chauhan, Advs. for SHO

38.	W.P.(C) 14835/2023 M/S BASANT PROJECTS LIMITED	Mr. Deepak Vohra, Mr. Divesh Sawhney, Mr. Nishant Gupta, Mr. Akash Tiwari, Mr. Shivanshu Singh and Mr. Sahil Gupta, Advs.	Mr. Tarun Johri, Mr. Ankur Gupta and Mr. Vishwajeet Tyagi, Advs. for DMRC  Ms. Sunieta Ojha, Standing counsel for MCD with Ms. Vasudha, Advs.  Ms. Rachita Garg, Mr. Agam Rajput and Ms. Preeti Chauhan, Advs. for SHO
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HIGH COURT OF DELHI  
08.11.2024.

REGISTRAR (LISTING)